

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-132
24/ND/08

IN THE MATTER OF:

Ms. Veena Gupta

.... APPLICANT

Vs.

M/s. Standard Portfolios Pvt. Ltd. & ors.

....RESPONDENT

SECTION

U/s 397/398

Order delivered on 14.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.02.2021.



(Madhu Narula)

Court Officer